COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 115 OF 2017 & IA NO. 210 OF 2017

Dated: 22nd November, 2018

In the matter of:

M/s Birla Textile Mills & Ors..... Appellant(s)Vs.Vs.Himachal Pradesh Electricity Regulatory Commission & Ors..... Respondent(s)

<u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>9-1-2019</u>.

Court Master/PPS

tpd